

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 108
(MP) Co.Appeal 34 of 2020

Order under Section 252(3)

IN THE MATTER OF:

Hom Nath Thakur
(Home E H Pharma Pvt Ltd)
V/s
ROC Gwalior MP

.....Applicant

.....Respondent

Order delivered on ..20/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:


For the Applicant : PCS Mr. Jinang D. Shah
For the Respondent :

ORDER

PCS for the Appellant states that memo of the appeal is already uploaded on E-portal. The ROC reply is on record. Department of Income Tax is not appeared.

List the matter on 23.08.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)